

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 27-08-2021 To 27-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	916/2021	MANOJ KR. SINGH @ MANOJ KUMAR SINGH @ MANOJ SINGH	JAYDEEP KANTA BHOWMIK	17-09-2021	1.NAME OF THE PETITIONER IN CAUSE TITLE AND PRESENTATION FORM DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA .
2	CRM	929/2021	SUNIL ROY @ SUNIL CH. ROY	HILLOL SAHA PODDER	17-09-2021	1.PEN THROUGH OF THE LD. ADVOCATE IS MISSING AT PAGE NO. 1. 2.CASE STAGE CODE SHOULD BE MENTIONED IN THE PRESENTATION FORM.
3	CRM	930/2021	SOUKTAY ROY	ANIRBAN BANERJEE	17-09-2021	1. AGE OF THE PETITIONER IN THE PRESENTATION FORM IS INCORRECT AS PER AFFIDAVIT PAGE.
4	WPA	1197/2021	M/S SSPL- PIONEER	PAYEL CHOUDHURY	14-09-2021	1. ADVOCATE FULL ADDRESS WITH PHONE NUMBER IS REQUIRED IN THE VAKALATNAMA PAGE.
5	WPA	1201/2021	BIPLAB KUMAR NANDI AND ANR	PAYEL CHOUDHURY	17-09-2021	1. SUBJECT CATEGORY CODE AND CASE STAGE CODE SHOULD BE MENTIONED IN THE PRESENTATION FORM A. 2. FULL ADDRESS (WITH PIN CODE AND PHONE NO) OF THE LD. ADVOCATE IS REQUIRED IN THE VAKALATNAMA. 3.UNdertaking IS MISSING IN THE VAKALATNAMA. 4.PLEASE CHANGE DATE OF FILING AND LISTED DATE IN THE PRESENTATION FORM.
6	WPA	1212/2021	AMRIT DAS AND ANR	SANJAY MAZOOMDAR	17-09-2021	1.PRESENTATION FORM A IS MISSING. 2.SYNOPSIS, VAKALATNAMA AND BACKSHEET ARE MISSING. 3.PLEASE DEPOSIT COURT FEES. 4.SIGNATURE OF THE LD. ADVOCATE IS MISSING IN THE AFFIDAVIT
7	WPA	1213/2021	SANJEEB SAHA AND ANR	SUNIL KUMAR SARKAR	17-09-2021	1. SIGNATURE OF THE ADVOCATE IS REQUIRED IN THE ZERO PAGE. 2.SIGNATURE OF THE ADVOCATE IS MISSING AT PAGE NO. 24
8	WPA	1214/2021	BIMAN DAS AND ORS	SUNIL KUMAR SARKAR	17-09-2021	1.SUBJECT CATEGORY CODE AND CASE STAGE CODE SHOULD BE WRITTEN IN THE PRESENTATION FORM A. 2.NAME OF THE PETITIONER NO. 2 DOES NOT MATCH WITH HER SIGNATURE IN THE VAKALATNAMA.

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